

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/2011/5402A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri M. Narayan,  
District & Sessions Judge,  
Sivasagar.

Dated Guwahati the 29<sup>th</sup> October, 2021.

Sub: **Casual leave .**

Ref:- Your letter No. DJSV/STDR/F-57/2021/4410, dtd. 27.10.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 03.11.2021, 08.11.2021 & 09.11.2021 along with station leave permission, with your official vehicle, at your own cost, from the morning of 03.11.2021 till the morning of 11.11.2021**, has been granted. The Additional District & Sessions Judge, Sivasagar, and in her absence the next senior most Judicial officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-51/2011/5403/A, dated 29.10.2021**  
Copy to:

1.  The Project Manager, Gauhati High Court

  
**JT.REGISTRAR (VIGILANCE)**

Rdn